

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-345/2012/2393/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Bankim Sharma,
Chief Judicial Magistrate, cum
i/c District & Sessions Judge, Dima Hasao, Haflong.

Dated Guwahati, the 3rd May, 2019.

Sub:- **Commuted leave.**

Ref:- Your Memo No. DJ/DH/I-1/2019/6935/Estt Date 02.05.2019

Sir,

With reference to the above, I am directed to inform your that, your prayer for Commuted leave for 2(two) days on 29.04.2019 and 30.04.2019, has been granted/rejected, subject to leave admissibility report from the office of the Accountant General (A&E), Assam, Guwahati. You are also requested to submit your Commuted leave application in prescribed format.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-345/2012/2395/2394-A, dated 03.05.19
Copy to:-

1. The Principal Accountant General (A&E), Assam, Guwahati, for information.
2. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Rolan